

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 622
TO BE ANSWERED ON 6TH FEBRUARY, 2018

USE OF ANTIBIOTICS IN CHICKENS

622. SHRI PANKAJ CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has taken cognizance of rampant administering of antibiotics to the chicken in the poultry farms to make them fat;

(b) if so, the details thereof;

(c) whether the study of Centre for Science and Environment (CSE) has revealed that misuse of antibiotics is affecting the human body, if so, the details thereof: and

(d) whether the Government is likely to make any provisions to check/ regulate the practices of administering antibiotics to the chicken in the poultry farms?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a)&(b): Antibiotics are used judiciously in the poultry farms whenever required for treatment purposes. No information has been received from any State Government regarding rampant administering of antibiotics to the chicken in the poultry farms to make them fat.

(c): The National Centre for Disease Control, Ministry of Health and Family Welfare has informed that they are not aware of any such study by Centre for Science and Environment (CSE).

(d): Antimicrobial resistance is a dynamic phenomenon. For the effective cure of animal disease conditions based on the antibiotic sensitivity pattern, use of antibiotics in animals is necessary. The Department of Animal Husbandry, Dairying and Fisheries has issued advisories to all State/UTs for judicious use of antibiotics in treatment of food producing animals, for stopping the use of antibiotics in animal feed and for general awareness. The Drugs Controller General of India (DCGI) has informed that the Drugs and Cosmetics Rules were amended by the Ministry of Health and Family Welfare vide Gazette notification G.S.R. 28(E) dated 17th January 2012, to make a provision that the container of a medicine for treatment of food producing animals shall be labeled with the withdrawal period of the drug for the species on which it is intended to be used.
